

SPECIAL BENCH
COURT - II

P-117

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/210(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	BECKMAN COULTER INDIA PRIVATE LIMITED VS AVS MEDICAL INSTRUMENT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rahul Auddy, Adv.] For the Operational Creditor

Mr. Aditya Gooptu, Adv.]

Mr. Sourav Ganguly, Adv.] For the Corporate Debtor

ORDER

1. Ld. Counsel appearing on behalf of operational creditor present. Ld. Counsel appearing on behalf of corporate debtor present.
2. Pleadings are complete.
3. Post this matter for arguments on **19.03.2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

Ar.